NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/715/2017

NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: DREAMS SYSTEMS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RATASERARIAN	Cusel for Petitin	RUNT

ORDER

Counsel for petitioner/financial creditor present. He is directed to send a private notice to the respondent for appearance and for making submissions. Further he is directed to provide a copy of the petition and other documents relied upon and file proof of the service of notice by way of an affidavit on the next date of hearing. Put up on 09.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)

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